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ITEM NO.33

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2013
CC 21114/2013

(From the judgement and order dated 23/07/2013 in FA No.861/1993
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BALRAM Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)

With I.A. 1 (c/delay in filing SLP)

Date: 17/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Rajeev Kr.Singh,Adv.
Mr. V. Gupta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the matter after one week.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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